

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 407
ANSWERED ON 23/07/2025

SVAMITVA PROPERTY CARDS

407 SHRI KESRIDEVSINH JHALA:

SMT. REKHA SHARMA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Survey of Villages Abadi and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme transformed land ownership and economic empowerment in rural India during the last five years;
- (b) whether there are examples where SVAMITVA data was effectively used for infrastructure or welfare planning at the grassroots level, if so, the details thereof;
- (c) the status of the SVAMITVA scheme implementation on a district-wise basis in the State of Gujarat; and
- (d) whether there are examples of how SVAMITVA data has been used for infrastructure or welfare planning, specifically in the districts of Gujarat, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

- (a) Yes sir, the SVAMITVA Scheme has transformed land ownership and economic in rural India in last five years, the details are as under:

Ministry of Panchayati Raj is implementing SVAMITVA Scheme to provide Record of Rights to village property owners. The scheme aims to demarcate inhabited (Abadi) land in rural areas through the latest drone survey-technology through the collaborative effort of the Ministry of Panchayati Raj, State Revenue Departments, State Panchayati Raj Departments and Survey of India. The scheme has multiple objectives enabling bank loan against property card, reducing property related disputes and comprehensive village level planning. As on 17th July 2025, drone survey has been completed in 3.23 lakh villages, 2.56 crore property

cards have been prepared for 1.69 lakh villages. Drone survey is saturated in Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Chhattisgarh, Delhi, Kerala and Ladakh. The scheme has been saturated in Haryana, Uttarakhand, Puducherry, Goa, Tripura, Dadra Nagar Haveli Daman, Lakshadweep and A&N Island. State/UT wise details at **Annexure-I**.

(b) SVAMITVA data can be used for infrastructure planning and welfare scheme at the village level. Gram Manchitra is a geospatial application developed by the Ministry of Panchayati Raj to empower Rural Local Bodies (RLBs) in effective planning, monitoring, and better decision-making for Gram Panchayat Development Plan. This application contains certain geospatial tools like Proximity Analysis, Asset Planning tool, Street lights estimation tool, Vehicle Route Possibility tool, Assessment of Solar Energy Potential tool, and Property tax calculator tool developed in Gram Manchitra that uses the SVAMITVA Data, the use-cases for which are as below:

1. Proximity Analyses tool: Proximity (Buffer) Analyses can be used in decision-making for planning of any asset's new location in RLBs
2. Asset Planning Tool: Road construction cost can be estimated for the proposed roads in the Rural local bodies.
3. Streetlights estimation Tool: Estimation and Sufficiency of Streetlights can be estimated using SVAMITVA Maps
4. Vehicle Possibility Route Tool: Assessment of Vehicle Navigability for roads for reducing response time in case of emergency.
5. Assessment of Solar Energy Potential Tool: Based on type and area of Roof-tops of property parcels, Solar Energy Potential of houses can be assessed.
6. Property tax Calculator Tool: helps the Rural local bodies in estimation of own source of Revenue (OSR).

(c) In Gujarat, Drone survey has been completed in 14199 villages and 14.5 lakh property cards have been prepared for 8882 villages. District wise details at **Annexure-II**.

(d) SVAMITVA data is yet to be used for infrastructure planning and welfare scheme in Gujarat. The Ministry is sharing its data with the PM-Gatishakti team for appropriate use in this regard. Increase in the use of Gram Manchitra application for asset planning will also lead to greater use in planning asset construction.

Annexure I

Annexure referred to in reply to part (a) of the Rajya Sabha UnStarred Question No. 407 to be answered on 23.07.2025

State/UT wise Status of SVAMITVA Scheme

S.N o.	States/UTs	Notified Villages	Drone Flying Villages	Number of villages for which property card prepared	Number of property cards prepared
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	13321	13321	0	0
3	Arunachal Pradesh	5596	3630	0	0
4	Assam	1074	946	0	0
5	Chhattisgarh	15791	15791	1785	103909
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	0
8	Goa	410	410	410	672646
9	Gujarat	15052	14199	8882	1453879
10	Haryana	6260	6260	6260	2515646
11	Himachal Pradesh	15196	13920	364	5395
12	Jammu and Kashmir	4431	4404	1294	39204
13	Jharkhand	757	240	0	0
14	Karnataka	30757	20814	3966	1019105
15	Kerala	597	597	0	0
16	Ladakh	232	232	225	15623
17	Lakshadweep Islands	10	10	10	13563
18	Madhya Pradesh	43014	43014	36998	4610793
19	Maharashtra	37819	37609	17961	2839776
20	Manipur	2555	209	0	0
21	Mizoram	550	433	27	2909
22	Odisha	3054	2724	43	3112
23	Puducherry	96	96	92	2801
24	Punjab	12083	10458	178	24089
25	Rajasthan	36,300	35929	14,364	1123948
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	898	19	893	571783
30	Uttar Pradesh	90573	90573	67987	10373787
31	Uttarakhand	7441	7441	7441	278229
	Total	344,173	3,23,585	1,69,396	2,56,82,003

Annexure-II

Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 407 to be answered on 23.07.2025

District wise Status of SVAMITVA Scheme in Gujarat

District	Drone flying completed villages	No. of villages property cards prepared	No. of property cards prepared
AHMEDABAD	448	195	98118
AMRELI	594	121	8916
ARVALLI	480	371	39471
ANAND	309	252	96298
KACHCHH	667	328	48576
KHEDA	498	326	100270
GANDHINAGAR	238	95	36892
GIR SOMNATH	289	222	23485
Chhotaudepur	275	199	22079
JAMNAGAR	399	354	26917
JUNAGADH	448	243	28179
DANG	297	138	10273
TAPI	369	197	9699
DAHOD	94	82	4465
DEVBHUMI DWARKA	205	187	13812
NARMADA	433	231	24355
NAVSARI	186	158	14098
PANCHMAHAL	290	254	18630
PATAN	501	250	52945
PORBANDAR	134	72	10078
BANASKANTHA	1192	737	133947
BOTAD	179	121	17907
BHARUCH	620	343	58239
BHAVNAGAR	613	487	59840
MAHISAGAR	472	321	18757
MAHESANA	582	378	125301
MORBI	287	153	27245
RAJKOT	573	505	80805
VADODARA	571	478	75703

VALSAD	235	106	14119
SABARKANTHA	535	292	58928
SURAT	628	324	44252
SURENDRANAGAR	558	362	51280
Total	14199	8882	1453879
